proposed a new classification for daily newspapers and news agencies; and

(b) if so, what are the details of the same?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRi SHAH NAWAZ KHAN): (a) and (b) The Wage Board for Working Journalists has not as yet submitted its report to Government. The Board has, however, published its tentative recommendations proposals for requested; the newspaper establishments, working journalists and other persons interested in the fixation/revision of the rate of wages of working journalists to make representations, if any, so as to reach the Secretary of the Wage Board at In-dore on or before the 30th November, 1966. Copies of the proposals have also been sent to the Library of the House.

INTERIM REPORT OF ADMINISTRATIVE REFORMS COMMISSION

398. DR. (MRS.) MANGLADEV1 TALWAR: SHRI UTTAM SINGH DUGAL:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the interim report of the Administrative Reforms Commission was leaked out to the Press before its publication by Government; and
- (b) if so, whether any enquiry has been held into this matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA): (a) and (b). The matter is under investigation.

EDUCATION MINISTERS' CONFERENCE

- 399. SHR1 M. S. OBEROI: Wil] the Minister of EDUCATION be pleased to state:
- (a) whether Government have considered the recommendations made at the conference of Education Ministers held at Madras in June, 1966; and
- (b) if so, the recommendations which have been accepted by Government for implementation?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) Most of the recommendations of the Conference are for implementation by the State Governments. These have been forwarded to them for necessary action and their reports are awaited.

In so far as the Government of India is concerned the fo'lowing recommendations have been accepted—

- (1) The coordination and cooperation between the National Council of Educational Research and Training at the Centre and the Education Departments in the States should be developed further.
- (2) The programme for the preparation of model text-books and supplementary materials by the National Council of Educational Research and Training should be expedited.
- (3) I_n the field of technical education the manpower requirements of the fourth and subsequent plans should be assessed carefully and the admissions to the courses should be suitably altered to meet the needs of the economic development.
- (4) The Ministry of Education should examine, in consultation, with the Ministry of Defence, the program-

be

mes of social service which can integrated with the NCC programme.

to a matter

(5) To secure community participation in a big way for improving physical facilities in schools, a concerted nation-wide effort should be made on the lines of the School improvement Programme in Madras.

Other recommendations are still under consideration.

SCHEME FOR THE GROWTH OF RUBBER

- t64. SHRI D. THENGARI: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:
- (a) whether it is a fact that Government have a scheme under consideration to grow rubber on a large scale in the Andaman and Nicobar Islands in the Fourth Five Year Plan and if so, the estimated cost of the scheme; and
- (b) whether any survey in this connection has been made by the Planning Commission so far?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) Yes, Sir. A preliminary project outline covering about 30,000 acres has been prepared. The idea at present is to take up 6,000 acres at an estimated cost of Rs. 265 lakhs during the Fourth Plan period.

(b) No survey has been made by the Planning Commission.

पाकिस्तानी घुसपैठ

‡42. श्री सुन्दर सिंह भंडारी : क्या गृह-कार्यं मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 31 जुलाई1966 को सशस्त्र पाकिस्तानियों ने राजस्थान

की चोहटण तहसील में घुसपैठ की, एक व्यक्ति को गोली मारी और वे ऊंटों के एक टोले को हांक कर ले गये: और

(ख) यदि हां, तो घटना का ब्योरा क्या है?

t [PAKISTANI INFILTRATION

- 42. SHRI SUNDAR SINGH BHANDARI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that armed Pakistani infiltrated into the Chohtan Tehsil of Rajasthan on 31st July, 1966, fired at a person and drove away a herd of camels; and
- (b) if so, what are the details of the incident?]

गृह-कार्य मंत्रालय में उपमंत्री (श्री वी० सी० शुक्ल): (क) 31 जुलाई 1966 को चोहटण तहसील में ऐसी कोई घटना नहीं हुई।

(ख) प्रश्न ही नहीं उठता ।

t[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRi V. C. SHUKLA): (a) No such incident took place on the 31st July, 1966, in Chohtan Tehsil.

(b) Does not arise.]

12 Noon

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORTANCE

REPORTED DEMAND OF WORLD BANK FOR INVITING FOREIGN CAPITAL FOR DEVELOPMENT OF FERTILISER INDUSTRY IN THE PRIVATE SECTOR

SHRI BANKA BEHARY DA? (Orissa): Sir, I call the attention of the Minister of Petroleum and Che micals to the reported demand by the